

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1330

ANSWERED ON:21.03.2012

HAJ SUBSIDY

Devappa Anna Shri Shetti Raju Alias;Rajaram Shri Wakchaure Bhausahab

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Supreme Court has issued any notice to the Union Government in regard to Haj subsidy in January 2007;
- (b) if so, the details thereof;
- (c) whether the Union Government has allocated funds for the Haj pilgrims during the last three years and the current year; and
- (d) if so, the details thereof?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) and (b): Yes, Madam. A writ petition was filed in the Hon`ble Supreme Court regarding Haj Subsidy in 2007. The Hon`ble Supreme Court vide its judgement dated 28.1.2011 has upheld the constitutionality of the Haj Subsidy.

(c) and (d): Yes, Madam. The Government has allocated Rs.895 crores, Rs.690 crores, Rs.600 crores and Rs.685 crores as Haj subsidy during the years 2008, 2009, 2010 and 2011 respectively.